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Item No.7

18.302005

MA 425/2005
OA 2733/2003

Present : Shri N.S. Mehta, counsel for applicant in MA

MA 425/2005

^{M.A}
This has been filed for extension of time for implementation of the order dated 17.11.2004 in OA 2733/2003. Three months' time was granted initially for implementation of this order. In MA, it has been stated that the case is required to be examined by Ministry of Defence, Ministry of Finance and DOP&T which is a lengthy process and is likely to take six month's time. I am not inclined to accept this proposition. The case is only for treating some additional increments as part of basic pay and for re-fixation of pensionary benefits. This should not take more than two months. Extension upto 31.5.2005 is accordingly granted.

MA is accordingly disposed of.

Om
(S.K. Malhotra)
Member (A)

/gkk/